

National Company Law Tribunal

Allahabad Bench

Allahabad

CP 107/(ND)/2015

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 17.09.2016.**

**NAME OF THE COMPANY: Shailza Krishna v. Satori Global
Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies
Act, 1956.**

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order dated 17.09.2016

CP 107/(ND)/2015 : Shailza Krishna v. Satori Global Ltd. & Ors.

Shri Sudarshan Singh undertook to file Vakalat , Shri Raghav Nayar filed Valakat for Respondent No.5 .He also filed application questioning the maintainability of C.P. Office shall check the application and put up for registration .

Posted to 4.10.2016

V. S. R. Avadhani V. S. R. Avadhani, Member (Judicial)

Harihar P. Chaturvedi Harihar P. Chaturvedi, Member (Judicial)

*File No. 107/ND/2015
Date 17/09/2016
Note
17/09/16*